

Sl. No.	Name & designation of the alleged official	Complaint received from	DOT/Ministry Ref. No. and Date	Gist of the complaint	Whether reply sent to DOT or not	Action taken by ITDC in the matter
23.	Mrs. Kusum Malik General Manager Shri R.P. Chawla Dy Gen. Manager	All India ITDC Workers	DOT letter No. 10/18/93- PSU(T), dated 16.5.94	Favouritism and misuse of power	No	Under Investigation
24.	Shri Anil Bhandari CMD	Sh. Govindrao Nikam MP	DOT letter No. 15/4/93- PSU(T), dated 25.1.94.	Favouritism in foreign tours	Yes	Under consideration of DOT
25.	Shri Anil Bhandari CMD	Sh. Govindrao Nikam MP	DOT letter No. 15/4/93- PSU(T) dated 31.10.94	CIDDO Film	No.	Under Investigation

Workers in Gujarat

1530. DR. K.D. JESWANI : Will the Minister of LABOUR be pleased to state:

(a) the number of workers in organised sector in Gujarat;

(b) whether the Government have agreed to provide funds for the welfare measures undertaken by the State Government for those workers during 1994-95;

(c) if so, the details of those schemes which have been implemented alongwith the assistance provided therefor; and

(d) the details of schemes which are awaiting Central assistance?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) According to the Population Census 1991 figures, the main workers in Gujarat were 14.09 Million. The Population Census figures do not indicate separate break up of workers in the Organised Sector. However, according to Pocket Book of Labour Statistics (1994) brought out by Labour Bureau, Shimla, the estimated average daily number of workers employed in factories in Gujarat in 1991 was 761,000.

(b) to (d) The information is being collected and will be laid on the Table of the House.

International Trade Centre

1531. DR. SAKSHIJI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government of Uttar Pradesh has set up an International Trade Centre in Lucknow;

(b) if so, the details of export promotional activities which the State Government at present is operating; and

(c) the details of assistance provided by the Union Government to the State Government for promoting export?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) The Government is not aware of any such Centre set up by the Government of Uttar Pradesh.

(b) and (c) Do not arise.

Trade Union Membership

1533. SHRI D. PANDIAN: Will the Minister of LABOUR be pleased to state:

(a) the details regarding the verified trade Union membership of different Trade Unions functioning in the Port and Dock of Madras, Calcutta, Bombay, Cochin and Visakapatnam for the year 1993-94;

(b) whether the Government propose to introduce secret ballot instead of the verification by officials for the purpose of ascertaining the actual strength of the Trade Unions; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) The verification of membership of the trade unions functioning in the Ports and Docks of Madras, Calcutta, Bombay, Cochin and Visakapatnam for the year 1993-94 has not been conducted.

(b) and (c) The modality for verification of membership of trade unions is to be finalised by the concerned administrative Ministry.

Foreign Tours by Officials of ITPO

1534. SHRI HANNAN MOLLAH: Will the Minister of COMMERCE be pleased to state:

(a) whether a number of India Trade Promotion Organisation (ITPO) officials are undertaking foreign trips;

(b) if so, the details of the foreign trips made by these officers and their stay at each places during each of the last three years;

(c) the total expenditure incurred by the organisation in such trips;

(d) whether the expenditure of foreign exchange incurred thereon could be saved by utilising the assistance of our foreign missions; and

(e) if so, the steps being taken by the Government in this regard?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) and (b) Yes, Sir. The places of visits by officials of ITPO are as per ITPO's annual approved programme of participation. The duration of stay on foreign